

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 435.**

TO BE ANSWERED ON THE 1ST DECEMBER, 2015/AGRAHAYANA 10, 1937 (SAKA)

NAXAL ATTACK

435. SHRI K.N. RAMACHANDRAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that naxalite activities have increased in the country during the last one year;**
- (b) if so, the details thereof and the number of civilians/police personnel killed/ injured separately and compensation paid to the family members of victims during each of the last three years and the current year, State-wise;**
- (c) whether the Government has prepared any plan to curb such activities; and**
- (d) if so, the details thereof along with advisories issued to States and Police Department in this regard?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) & (b): No, Madam. LWE activities have been declining since 2011. The state-wise details of LWE incidents, civilians & security forces personnel killed in the country during the last three years and in the current year (upto 20th November) are annexed. Details of injured persons are not centrally maintained.

Government of India provides ex-gratia payment of up to Rs. 1 lakh to the family of civilians killed and Rs. 3 lakh to the family of security personnel killed in LWE violence under Security Related Expenditure (SRE) Scheme. An ex-gratia compensation of Rs.15 lakh is, inter-alia, paid to the next kin of personnel of Central Armed Police Forces (CAPFs) killed in action. The Government of India under "Central Scheme for Assistance to Civilian Victims of Terrorist/Communal/Naxal Violence" gives financial

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assistance of Rs. 3 lakh for each death or permanent incapacitation (disability of 50% or above) to the family of civilian victims.

(c) & (d): The Central Government has been pursuing a four pronged strategy to tackle LWE insurgency - security related measures; development related interventions; ensuring rights & entitlements of local communities and public perception management. While on security front, the Central Government assists the State Governments by providing Central Armed Police Forces (CAPFs) battalions, training, funds for modernization of State police force, equipment & arms, sharing of intelligence etc., on development side, the Central Government has taken various measures including construction of roads, strengthening of communications network, installation of mobile towers, improving network of banks, post offices, health and education facilities in LWE areas.

The Ministry of Home Affairs issues advisories to the LWE affected states on various aspects of Left Wing Extremism, on a regular basis.

Details of LWE incidents of violence and civilians & security forces personnel killed in the country during the last three years and in the current year (upto 20th November)

State	2012			2013			2014			2015 (upto 20 th November)		
	Incidents	Civilians Killed	Security Forces Personnel Killed	Incidents	Civilians Killed	Security Forces Personnel Killed	Incidents	Civilians Killed	Security Forces Personnel Killed	Incidents	Civilians Killed	Security Forces Personnel Killed
Andhra Pradesh	67	12	1	36	10	1	18	4	0	29 (24)	7 (7)	0 (1)
Assam	3	0	0	0	0	0	0	0	0	0 (0)	0 (0)	0 (0)
Bihar	166	34	10	177	42	27	163	26	6	97 (151)	14 (24)	2 (6)
Chhattisgarh	370	63	46	355	67	44	328	52	60	411 (291)	44 (48)	45 (45)
Jharkhand	480	134	29	387	122	30	384	94	9	287 (338)	49 (81)	4 (8)
Karnataka	5	0	0	4	0	0	0	0	0	0 (0)	0 (0)	0 (0)
Kerala	0	0	0	3	0	0	8	0	0	4 (3)	0 (0)	0 (0)
Madhya Pradesh	11	0	0	1	0	0	3	0	0	0 (3)	0 (0)	0 (0)
Maharashtra	134	27	14	71	13	6	70	16	12	52 (65)	15 (16)	2 (12)
Odisha	171	31	14	101	28	7	103	26	0	81 (99)	23 (25)	3 (0)
Telangana	0	0	0	0	0	0	14	4	1	11 (3)	2 (1)	0 (0)
Uttar Pradesh	2	0	0	0	0	0	0	0	0	0 (0)	0 (0)	0 (0)
West Bengal	6	0	0	1	0	0	0	0	0	0 (0)	0 (0)	0 (0)
Total	1415	301	114	1136	282	115	1091	222	88	972 (977)	154 (202)	56 (72)

**Figures in bracket show details of the corresponding period of 2014*